## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.1811/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: The State Government of Maharashtra

Vs

Swayam Relators & Traders Ltd. & Ors.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

## **ORDER**

## CP No.1811/I&BP/NCLT/MB/MAH/2017

The Petitioner is absent. The professional on behalf of R1 is present. The representative on behalf of R15 and R17 is present. For the Petitioner side is absent, this Bench hereby peremportially directs the petitioner to be present on next date of hearing.

List this matter on 28.2.2018 with a direction to the Registry to serve notice upon the Petitioner to appear on next date of hearing, so as to enable this Bench to take call over this matter on next date of hearing.

List this matter on 28.2.2018.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)